vals to 100% Export Oriented which are located in the area earmarked. for the 100% Export Oriented Units cluster to be developed by the State Government.

Written Answers

- (c) The following determinants were considered while taking a decision to establish new Export Processing Zones at for newsprint has been Madras, Cochin, Noida, Falta Visakhapatnam:
 - (i) proximity of an international seaport or airport;
 - (ii) existence of an industrial infrastructure:
 - (iii) availability of commercial frastructure such as banking, insurance warehousing etc;

 - (v) existence of communication facilities:
 - (vi) availability of community infrastructure (housing. health. municipal services etc.).
- (d) and (e) Some suggestions had been received for the development of Free Port in the Andaman & Nicobar Islands. Government have since decided not to establish a Free Port in the Andaman & Nicobar Islands.

Permission to Karnataka Government for Financing of Irrigation Projects through Public Bonds

*417. SHRI J. P. JAVALI: Will Minister of FINANCE be state:

- (a) whether Karnataka Government | has sought permission of the Central Gov- been received proposing certain modificaernment to raise resources through public tions in the scheme to help handloom bonds for financing irrigation and power weavers; projects: and
- (b) if so, what action has been taken proposed; and thereon?

MINISTER OF (PROF. MADHU DANDAVATE): (a) posed? Yes. Sir.

(b) The present scheme of Public Sec- MADHU DANDAVATE): Sector Undertakings.

Projects Buy-back Agreement for Newsprint with Kenya

*418. SHRI SYED SIBTEY RAZI: Will the Minister of COMMERCE pleased to state:

- (a) whether any buy-back signed and Kenya;
 - (b) if so, what are the details thereof;
 - (c) whether any assessment of requirement of newsprint has since been made;
 - (d) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI (iv) linkage with hinterland for in- ARANGIL SHREEDHARAN): (a) No, Sir.

- (b) Does not arise.
- (c) and (d) Registrar of Newsprint for India has estimated the total requirement of Newsprint for the year 1990-91 at 5.65 lakh tonnes.

Extension of Scheme of Group Insurance by LIC to Handloom Weavers in Private and Cooperative Sectors

- *419. SHRI PRAGADA KOTAIAH: Will the Minister of FINANCE be pleased to state:
- (a) whether the scheme of group sinsurance suggested by the LIC with the approval of Government would be extended the to cover handloom weavers in the private pleased to sector alongwith the handloom weavers in cooperative sector;
 - (b) whether any representation
 - (c) if so, what are the modifications
- (d) what action has been taken there-FINANCE on in the light of the modification pro-

THE MINISTER OF FINANCE (PROF. (a) to (d) tor Bonds is confined to Central Public As the administration of a Group Insurance Scheme requires a nodal agency for submitting list of insured members, collection and remittance of premium also preferring claims, the Scheme for Handloom Weavers was framed by the Life Insurance Corporation of India to cover those weavers who are members of cooperative societies which can act as a nodal agency on behalf of the insured members.

- 2. The proposals for carrying out certain modifications in the existing Group Insurance Scheme for Handloom Weavers, received from various quarters are summarised as below:-
 - (1) The Scheme should cover all handloom weavers including those outside cooperatives individual weavers. weavers assisted by the Director of Handlooms/Handloom Corporation of the State Governments. allied workers in Handloom industry and the workers under the Khadi and Village Industries Commission.
 - (2) The eligibility criteria of 180 days' continuous work in a year and earning of Rs. 200/- p.m. for entry into the Scheme should be removed.
 - (3) The insured amount of Rs. 3000/- should be paid on SULvival at age 60 also.
 - (4) The insured amount of 3000/- should be raised to Rs. 5000/- by increasing, if necessary, the annual premium Rs. 30/- to Rs. 45/- to be shared equally by the Centre, State Governments and the insured member.

The action taken on the above proposals are given seriatim as under :-

> (1) The Life Insurance Corporation of India has extended the Group' Insurance Scheme for Handloom Weavers to weavers outside the Co-operative fold and also to all allied workers in the handloom sector and the Khadi Sector provided a nodal agency has been identified or where the State is willing to pro-Government vide the nodal agency for collec- several crores of rupees

- tion and remittance of premium etc.
- (2) The eligibility condition of 180 days' continuous work and earning of Rs. 200/- p.m. to enter into the Scheme has been completely removed.
- (3) The Scheme is a low cost Scheme on no-profit no-loss basis and is purely a Term Insurance Scheme under which the premium received from the members and the subsidy from the Social Security Fund are pooled gether to meet death claims only. The question of payment of sum insured on survival at age 60 does not therefore arise.
- (4) The Social Security Fund from which the Scheme is subsidised has been set up for the benefit of the weaker sections covering a large number of segments (including handloom weavers). Therefore, the quantum of insurance cover i.e. Rs. 3000/- and the low premium therefor under the Scheme for the Handloom Weavers have been determined taking into consideration this aspect. Enhancement of the cover for only one such section i.e. "weavers" is neither possible nor appropriate. However, the LIC has extended, on its own initiative, the double accident namely, payment Rs. 6000/-, in the event of death due to accident, to the nominee of the member covered under the scheme.

Ban imposed by West Germany on the import of Leather Garments from India

- *420. SHRI S. MADHAVAN: Will the Minister of COMMERCE be pleased to state:
- (a) whether it is a fact that the West German Government had banned the import of Indian Leather garments manufactured with the use of pentachlorophenol on the ground that this chemical is prone to skin diseases:
- (b) whether leather worth garments exported